NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/146/2016

NAME OF THE PETITIONER(S)

: Nirej V. Paul & another

NAME OF THE RESPONDENT(S)

: The Canning Industries Cochin Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SRIKANT MOHAN

For the Respondent -1

Company

AT

2. K. Gow them kumar Stricharan Rangarajan Athiben Virjay A. M

Council for P

Apriler

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for petitioner prayed time for submitting final arguments. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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